

technology; and (4) to train research and extension workers in rice.

Sal seeds Collected by Tribal Development Corporation Society and Orissa Forest Corporation

115. SHRI HARIHAR SOREN: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of Sal seeds that have been collected by the Tribal Development Co-operative Society and Orissa Forest Corporation from the forests of Orissa in 1981 to date;

(b) the quantity given to the Hindustan Lever Ltd. and other Companies;

(c) what is the total quantity kept for domestic consumption; and

(d) the details about the way it has been utilized in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (d). The information is being collected from State Forest Department and would be placed on the Table of the House in due course.

Allotment of Foodgrains to Orissa for Implementation of National Rural Employment Scheme

116. SHRI HARIHAR SOREN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the total allotment of foodgrains made for Orissa for the year 1981-82 for the implementation of National Rural Employment scheme;

(b) whether Government have a proposal for allotting more quantities of foodgrains to the backward district of the State-under the above scheme;

(c) if so, the total quantities of foodgrain allotted so far for the year 1981-82 to one of the backward district of Keonjhar for implementing the above scheme; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) A quantity of 7,000 MTs of foodgrains has been allocated and released so far to Orissa for the year 1981-82 for the implementation of National Rural Employment Programme.

(b) There is no specific provision under the programme to make separate allocation to backward districts of any State. Moreover, allotment to the districts is made by the State Government and not by the Government of India.

(c) and (d). Question does not arise.

Assistance for Opening Poultry Centres in Orissa

117. SHRI HARIHAR SOREN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have a proposal to give proper weightage to poultry during Sixth Plan period;

(b) whether financial assistance from the Centre has been given to Orissa in 1981-82 for opening some poultry centres;

(c) if so, the number of such poultry centres proposed to be opened in Keonjhar District; and

(d) the details about the implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Poultry development has already been given proper weightage during the Sixth Plan period.

(b) Poultry farms/centres fall in the State sector. Central schemes provide for development and maintenance of Central poultry breeding

farms/Test units etc. Besides, an allocation of Rs. 15 lakhs as Central share has been communicated to the Government of Orissa by the Ministry of Rural Reconstruction for setting up poultry, piggery and sheep production units during 1981-82 under the Special Livestock Production Programme for small and marginal farmers and agricultural labourers.

Further, under Integrated Rural Development Programme (IRDP) of the Ministry of Rural Reconstruction, subsidy is provided for small and marginal farmers and agricultural labourers.

(c) Information regarding the number of poultry units proposed to be subsidised under the Integrated Rural Development and other Programmes in Keonjhar District has been called for from the Government of Orissa and it shall be placed on the Table of the House soon.

(d) Special Livestock Production Programme envisages subsidy @ 25 per cent to small farmers and 33-1/3 per cent to marginal farmers and agricultural labourers on capital investment subject to a maximum of Rs. 3000 per beneficiary and @ 50 per cent to tribal beneficiaries subject to a maximum of Rs. 5000 per beneficiary for setting up of poultry production units of 50 to 100 birds in case of small farmer/marginal farmers and 100 to 200 birds in case of agricultural labourers. The remaining cost for establishing the poultry units is to be arranged by way of loan through institutional sources. From the inception of the scheme upto 1980-81, 3967 beneficiaries have been covered under the poultry scheme in Puri, Cuttack and Sambalpur Districts.

The IRD Programme also envisages subsidy at the above rate for marginal and small farmers and agricultural labourers to enable them to set up poultry units.

Clearance of Building Plans by Urban Art Commission

118. SHRI SANAT KUMAR MANDAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his attention has been drawn to the news item captioned 'A cold shoulder over and against' appearing in the 'Hindustan Times', New Delhi dated the 9th April, 1981;

(b) if so, his reaction thereto; and

(c) the steps Government propose to take to set matters right and ensure effective role being exercised by the Urban Art Commission in the matter of clearance of each and every major building plan in the capital?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). Necessary instructions have already been issued to all the concerned local authorities to consult the Delhi Urban Art Commission wherever necessary as per the provision of the Delhi Urban Art Commission Act, 1973, before according approval in respect of building operation, engineering operations, development proposals etc.

Edible oils allocated to West Bengal for next festival season

119. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the total quantity of edible oils allocated to the State of West Bengal from the Central stocks for issue through public distribution system during the next festival season; and

(b) what steps have been taken to ensure that there is no profiteering or adulteration by the trade in the sale of oils imported by private parties?